

Central Administrative Tribunal
Lucknow Bench, Lucknow

O.A.No.380/2005

Monday, this the 16th day of March 2009

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Smt. Veena Chhotray, Member (A)

Dr. O.P. Srivastava, aged about 55 years
Son of late Rameshwar Dayal
r/o C-147/1, RDSO Colony, Manak Nagar
Lucknow-226011

..Applicant

(By Advocate: Shri Hari Ram)

Versus

1. Union of India through Secretary
Railway Board, Rail Bhawan
New Delhi
2. Director General
Research Designs & Standards Organization
Lucknow
3. Chairman, Union Public Service Commission
Dholpur House, New Delhi

..Respondents

(By Advocates: Shri Arvind Kumar for Union of India &
Shri Pankaj Avasthi for UPSC)

ORDER (ORAL)

Shri Shanker Raju:

With liberty to challenge the approved rules by Union
Public Service Commission, this OA stands disposed of. No costs.

Veena Chhotray
(Veena Chhotray)
Member (A)

S Raju
(Shanker Raju)
Member (J)

/sunil/

*Central Administrative Tribunal
Lucknow Bench, Lucknow
O.A.No.380/2005
16/3/09*